

By Speed Post/Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/20017/1329/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B. Chakraborty,
Member, M.A.C.T.
Barpeta.

Dated Guwahati the 18th March 2019.

Sub: **Permission to leave the headquarters.**

Ref:- Your letter No., MACT(B)/313, dated Barpeta the 16th March, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarters w.e.f. the evening of 16.03.2019 till the morning of 18.03.2019, as prayed for.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/ 1330 /A, dated 18-03-19

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)